

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.199 of 2012 in
D.F.R. No. 995 of 2012

Dated : 28th May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Sai Renewable Power Pvt. Ltd. Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. C. Hanumantha Rao

ORDER

This is an Application to condone the delay of 208 days in filing the Appeal.

We have heard the learned counsel for the Applicant/Appellant.

Post the matter for Orders on **29.05.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs